

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 27th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) :

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Anand Shrivastava
Mr. Shivam Sinha a/w
Mr. Mukesh Kumar (Rep) for R-3

ORDER

**IA NO. 840 OF 2017
(Appln. for stay)**

We have heard learned counsel for the appellant.

List the matter for further hearing on **28.09.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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